

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 314/TT/2019

Coram:

**Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member**

Date of Order: 08.02.2022

In the matter of:

Corrigendum to the order dated 25.1.2021 in Petition No. 314/TT/2019

Approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and truing up of transmission tariff of the 2014-19 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of the 2019-24 tariff period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 of 400 kV S/C Chamera-1Kishenpur Transmission System in Northern Region.

And in the matter of:

Power Grid Corporation of India Limited,
"Saudamini", Plot No.2,
Sector-29,
Gurgaon-122001(Haryana).

.....Petitioner

Versus

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited,
Vidyut Bhawan, Vidyut Marg,
Jaipur - 302 005.
2. Ajmer Vidyut Vitran Nigam Limited,
132 kV , GSS RVPNL Sub- station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.
3. Jaipur Vidyut Vitran Nigam Limited,
132 kV , GSS RVPNL Sub- station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.



4. Jodhpur Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub-station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.
5. Himachal Pradesh State Electricity Board,
Vidyut Bhawan,
Kumar House Complex Building-II,
Shimla-171 004.
6. Punjab State Electricity Board,
The Mall,
Patiala - 147 001.
7. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6,
Panchkula 134 109.
8. Power Development Department,
Government of Jammu & Kashmir,
Mini Secretariat, Jammu.
9. Uttar Pradesh Power Corporation Limited,
(Formerly Uttar Pradesh State Electricity Board)
Shakti Bhawan, 14, Ashok Marg,
Lucknow - 226 001.
10. Delhi Transco Limited,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
11. BSES Yamuna Power Limited,
BSES Bhawan, Nehru Place,
New Delhi.
12. BSES Rajdhani Power Limited,
BSES Bhawan, Nehru Place,
New Delhi.
13. Tata Power Delhi Distribution Limited,
33 kV Sub-station Building,
Hudson Lane, Kingsway Camp,
North Delhi – 110009.



14. Chandigarh Administration,
Sector -9,
Chandigarh.
15. Uttarakhand Power Corporation Limited,
Urja Bhawan, Kanwali Road,
Dehradun.
16. North Central Railway,
Allahabad.
17. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110002.

.....Respondents

CORRIGENDUM

The Commission vide order dated 25.1.2021 in Petition No. 314/TT/2019 had trued up transmission tariff of the 2014-19 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (hereinafter referred to as “the 2014 Tariff Regulations”) and determined transmission tariff for the period from 1.4.2019 to 31.3.2024 under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (hereinafter referred to as “the 2019 Tariff Regulations”) in respect of 400 kV S/C Chamera-1 Kishenpur Transmission System (hereinafter referred to as “transmission asset”) in Northern Region.

2. Certain inadvertent errors have been observed in order dated 25.1.2021 while spreading of depreciation during the 2014-19 and 2019-24 tariff periods after useful life of the asset, which has consequential impact on the other components of tariff and AFC allowed for the transmission asset for the 2014-19 and 2019-24 tariff periods.



3. This inadvertent error is being rectified in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, as amended from time to time.

4. Accordingly, the following changes are made to the order dated 25.1.2021.

i) The table under paragraph 22 is revised as follows:

(₹ in lakh)

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Opening Gross Block	8271.00	8271.00	8271.00	8271.00	8271.00
ACE	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	8271.00	8271.00	8271.00	8271.00	8271.00
Average Gross Block	8271.00	8271.00	8271.00	8271.00	8271.00
Rate of Depreciation (%)	2.41	2.41	2.41	2.41	2.41
Balance useful life of the asset at the beginning of year	15	14	13	12	11
Elapsed life at the beginning of the year	17.00	18.00	19.00	20.00	21.00
Aggregated Depreciable Value	7443.90	7443.90	7443.90	7443.90	7443.90
Depreciation during the year	199.12	199.12	199.12	199.12	199.12
Cumulative Depreciation	4656.21	4855.33	5054.45	5253.57	5452.69
Remaining Aggregate Depreciable Value at the end of the year	2787.69	2588.57	2389.45	2190.33	1991.21

ii) The table under paragraph 23 is revised as follows:

(₹ in lakh)

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Approved vide order dated 15.2.2016 in Petition No. 147/TT/2014	199.12	199.12	199.12	199.12	199.12
As claimed by the Petitioner in the instant petition	199.12	199.12	199.12	199.13	199.12
Allowed after true-up in this order	199.12	199.12	199.12	199.12	199.12

iii) The table under paragraph 28 is revised as follows:

(₹ in lakh)

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
O & M Expenses	13.42	13.87	14.34	14.81	15.30
Maintenance Spares	24.16	24.97	25.81	26.66	27.54
Receivables	223.91	225.64	226.62	227.62	229.09
Total	261.50	264.49	266.76	269.09	271.94
Rate of Interest on working capital (%)	13.50	13.50	13.50	13.50	13.50
Interest on Working Capital	35.30	35.71	36.01	36.33	36.71



iv) The table under paragraph 29 is revised as follows:

(₹ in lakh)					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Approved vide order dated 15.2.2016 in Petition No. 147/TT/2014	35.30	35.60	35.91	36.22	36.55
As claimed by the Petitioner in the instant petition	35.32	35.72	36.01	36.33	36.71
Allowed after true-up in this order	35.30	35.71	36.01	36.33	36.71

v) The table under paragraph 30 is revised as follows:

(₹ in lakh)					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Depreciation	199.12	199.12	199.12	199.12	199.12
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Return on Equity	947.95	952.54	952.54	952.54	955.10
Interest on Working Capital	35.30	35.71	36.01	36.33	36.71
O & M Expenses	161.09	166.50	172.04	177.72	183.63
Total	1343.46	1353.86	1359.71	1365.71	1374.56

vi) The table under paragraph 31 is revised as follows:

(₹ in lakh)					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Approved vide order dated 15.2.2016 in Petition No. 147/TT/2014	1343.46	1349.17	1355.02	1361.01	1367.25
As claimed by the Petitioner in the instant petition	1344.20	1354.36	1359.71	1365.72	1374.56
Allowed after true-up in this order	1343.46	1353.86	1359.71	1365.71	1374.56

vii) The table under paragraph 45 is revised as follows:

(₹ in lakh)					
Particulars	2019-20	2020-21	201-22	2022-23	2023-24
Opening Gross Block	8271.00	8271.00	8271.00	8271.00	8271.00
Addition during 2019-24 due to Projected ACE	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	8271.00	8271.00	8271.00	8271.00	8271.00
Average Gross Block	8271.00	8271.00	8271.00	8271.00	8271.00
Rate of Depreciation (%)	2.41	2.41	2.41	2.41	2.41
Balance useful life of the asset	10	9	8	7	6
Elapsed Life at the beginning of the year	22.00	23.00	24.00	25.00	26.00
Aggregate Depreciable Value	7443.90	7443.90	7443.90	7443.90	7443.90
Depreciation during the year	199.12	199.12	199.12	199.12	199.12
Cumulative Depreciation up to previous year	5452.69	5651.81	5850.93	6050.06	6249.18
Cumulative Depreciation	5651.81	5850.93	6050.06	6249.18	6448.30
Remaining Depreciable Value	1792.09	1592.97	1393.84	1194.72	995.60



viii) The table under paragraph 50 is revised as follows:

(₹ in lakh)					
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
O & M Expenses	9.56	9.90	10.24	10.60	10.98
Maintenance Spares	17.21	17.82	18.44	19.09	19.76
Receivables	152.88	153.64	154.18	154.73	154.88
Total	179.64	181.36	182.86	184.42	185.62
Rate of Interest on working capital (%)	12.05	11.25	11.25	11.25	11.25
Interest on Working Capital	21.65	20.40	20.57	20.75	20.88

ix) The table under paragraph 51 is revised as follows:

(₹ in lakh)					
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Depreciation	199.12	199.12	199.12	199.12	199.12
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Return on Equity	907.92	907.92	907.92	907.92	907.92
Interest on Working Capital	21.65	20.40	20.57	20.75	20.88
O & M Expenses	114.72	118.78	122.92	127.25	131.75
Total	1243.40	1246.22	1250.54	1255.04	1259.68

x) The tables under paragraph 60 are revised as follows:

(₹ in lakh)					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Annual Fixed Charges	1343.46	1353.86	1359.71	1365.71	1374.56

(₹ in lakh)					
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Annual Fixed Charges	1243.40	1246.22	1250.54	1255.04	1259.68

5. Except for the above, all other terms contained in the order dated 25.1.2021 in Petition No. 314/TT/2019 remain unchanged.

sd/
(Arun Goyal)
Member

sd/
(I.S. Jha)
Member

sd/
P. K. Pujari
Chairperson

